

(b) if so, what steps are being taken to improve the condition in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) and (b). There is a general shortage of office accommodation, particularly in metropolitan cities like Delhi. The Income-tax Department has been striving to remove the shortage of accommodation by hiring or by securing Government accommodation through the Directorate of Estates. There is, however, no shortage of furniture.

**Inadequate Provision of Residential Accommodation to Officers in Income-tax Department**

364. SHRI MOOL CHAND DAGA: Will the Minister of FINANCE be pleased to state:

(a) Is it a fact that residential accommodation not adequately provided by the Income-tax Department to its officers at various stations in the country with the result that the officers, who are liable to all India transfers, have to face insurmountable difficulty due to scarcity of houses and unprecedented increase in rents and have to take perforce the help of the assesses in this connection; and

(b) if so, what steps are being taken to improve the position in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) and (b). Provision of residential accommodation to the officers of the Income-tax Department is not a condition of service. However, since the officers of the Department come into direct contact with the members of public, the Department is having its own pool of accommodation, in order that the officers are not required to take obligation of any person in the matter of residential accommodation. With a view to enlarging the size of the pool and subject to the constraints of funds and availability of land, construction of residential quarters at various stations where the offices of the

Department are located is sanctioned from time to time. In addition, these officers are also eligible to allotment of quarters from the General Pool of accommodation. In stations with acute shortage of accommodation, ready-built flats from State Housing Boards etc. have also been purchased.

**Rejection of Insurance claims of Indian Importers by States Insurances, Bucharest Romania**

365. SHRI MOOL CHAND DAGA: Will the Minister of FINANCE be pleased to state:

(a) whether he is aware that Administration of State Insurances Bucharest, Romania, has summarily rejected all insurance claims of Indian importers despite the fact that New India Assurance Co. Ltd. its Settling Agents in India had recommended their payments;

(b) whether Government have taken up the matter with Government of Romania if not, the reasons therefor;

(c) whether he proposes to lay down a list of Indian importers whose insurance claims have been rejected by the Administration of State Insurance, Bucharest;

(d) how much amount is involved in all claims lying unsettled with New India Assurance Co. Ltd.; and

(e) what steps Government propose to take to safeguard the interests of Indian importers for getting their insurance money paid by Administration of State Insurances, Bucharest through New India Assurance Co. Ltd?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (e). The Administration of State Insurances, Bucharest, Romania (ADAS) is reported to have rejected some insurance claims of Indian Importers on the ground of non-compliance of certain policy conditions by the latter. New India Assurance Co. Ltd. is not acting as Claims Settling Agent of ADAS. They are only concerned with

arranging surveys and forwarding documents and claims requirements to ADAS. According to available information, the details of the claims in dispute are as under:—

Categorisation of claims	Number	Amount (in lakhs of Rs.)
Rejected	28	51
Pending	12	19
	40	70

If the parties are not satisfied with the decision, the remedy lies in taking recourse to arbitration and Courts of Law.

#### Assessment made Regarding Pattern of Beneficiaries of Agricultural Loans

366. SHRI SATYASADHAN

CHAKRABORTY:

SHRI SUNIL MAITRA:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have made any assessment regarding the pattern of beneficiaries of agricultural loans, both short and medium term during the past years;

(b) if so, outcome of the same for the past three years with State-wise details thereof;

(c) whether Government realise that some changes in the category of beneficiaries are needed; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). There have been progressively more advances from public sector banks to small and marginal farmers as compared to others. A statement indicating details both in terms of such accounts as well as amounts outstanding is attached as

annexure I. [Placed in Library. See No. LT-4171/82.]

A statement indicating holding-wise and State-wise direct advances to farmers by public sector banks for the years ending March 1979 and March 1980 is enclosed as annexure II. [Placed in Library. See No. LT-4171/82.] The Figures for the subsequent period are not yet available.

(c) and (d): Public Sector banks have been directed to meet to the maximum extent possible the credit needs of the beneficiaries of Integrated Rural Development Programme and weaker sections identified within the priority sector.

जोधपुर और उदयपुर से दिल्ली तक विमान सेवा

367. श्री वृद्धि चन्द्र जैन : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान के प्रमुख नगरों जोधपुर और उदयपुर से दिल्ली तक विमान सेवा सप्ताह में केवल तीन दिन उपलब्ध है ; और

(ख) क्या उपरोक्त नगरों के विशेष महत्व को ध्यान में रखते हुए सरकार का इन नगरों और दिल्ली के बीच दैनिक विमान सेवा आरंभ करने का है और यदि हां, तो कब ?

पर्यटन और नागर विमानन मंत्री (श्री अनन्त प्रसाद शर्मा) : (क) उदयपुर को दिल्ली तथा बम्बई के साथ दैनिक आधार पर विमान सेवा से जोड़ा हुआ है जबकि जोधपुर को दिल्ली तथा बम्बई के साथ सप्ताह में तीन सेवाओं से जोड़ा हुआ है। इन दोनों सेवाओं का परिचालन बोइंग-737 विमान से किया जा रहा है।

(ख) दिल्ली और जोधपुर के बीच यातायात की संभावनाएं एक दैनिक सेवा के औचित्य को सिद्ध करने के लिए पर्याप्त नहीं हैं।